

[Shri B. R. Bhagat]

accounts. [Placed in Library. See No. LT-5746/66].

- (4) Block Accounts (including Capital Statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts, Railways, for 1964-65 [Placed in Library, See No. LT-5747/66].

REPORT OF SALT DEPARTMENT FOR 1964-65 ETC.

The Minister of State in the Ministry of Industry (Shri Bibudhendra Misra): Sir, on behalf of Shri D. Sanjivayya, I lay on the Table a copy each of the following papers:

- (1) Report of the Salt Department for the year 1964-65. [Placed in Library, See No. LT-5748/66].
- (2) (i) Annual Report of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 1964-65 along with the Audited Accounts and comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Company. [Placed in Library. See No. LT-5749/66].
- (3) (i) Annual Report of the Travancore Titanium Products Limited, Trivandrum, for the year ending 31st December, 1964 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (3) of section 619A of the Companies Act, 1956 read with clause (c)(iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President, discharging the functions of

the President, in relation to the State of Kerala.

- (ii) Review by the Government of Kerala on the working of the above company. [Placed in Library. See No. LT-5750/66].

MEMORANDUM AND ARTICLES OF ASSOCIATION OF HINDUSTAN ZINC PRIVATE LTD., UDAIPUR AND ANNUAL REPORT OF SINGARENI COLLIERIES COMPANY LIMITED, KOTTAGUDEM COLLIERIES AND ITS REVIEW BY GOVERNMENT

The Deputy Minister in the Ministry of Mines and Metals (Shri Mehdi): On behalf of Shri S. K. Dey, I lay on the Table a copy each of the following papers:

- (1) Memorandum and Articles of Association of the Hindustan Zinc Private Limited, Udaipur, [Placed in Library. See No. LT-5751/66].
- (2) (i) Annual Report of the Singareni Collieries Company Limited, Kottagudem Collieries (Andhra Pradesh) for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619 of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Company. [Placed in Library. See No. LT-5752/66].

13.27 hrs.

RELEASE ON PAROLE OF MEMBER (Shri Ananda Nambiar)

Mr. Speaker: I have to inform the House that I have received the following communication, dated the 8th